18.3.2013

Hon'ble Mr. Justice Alok K. Singh, Member (J) Hon'ble Mr. D.C. Lakha, Member(A)

List revised. Nobody is responding for the applicant. Sri S.P. Singh, counsel for the respondents is present.

Today an urgency mention was made by Sri S.P. Singh saying that learned counsel for other side has been informed through Sri Pankaj Kumar Awasthi, associate/junior to Sri Shireesh Kumar. It is 12.00 noon.

Sri S.P. Singh informs that an amount to the tune of Rs. 9,49,765/- has been paid through cheque no. 396514 dated 16.3.2012 with 12% simple interest towards arrears of pension for the period from 1.8.1992 to 31.8.2010 and the same has been received by the applicant on 27.3.2012. Be that as it may. As nobody is responding for the applicant today even on revised call, this O.A. is dismissed in default and for non-prosecution.

Member (A) Girish/-

Member (J)

20,3. W12